

>

Title : Problems being faced by Indian Doctors due to the implementation of new regulations by British Health Department.

SHRI L. RAJAGOPAL (VIJAYAWADA): Sir, in the late eighties, Archer Government had brought in a regulation about permit-free training scheme for international medical graduates. Unfortunately, recently the UK Government has amended that Act retrospectively wherein even the existing doctors working in UK have to be retrenched and have to come back. So, they will be jobless. Recently, the Health Minister of Andhra Pradesh has taken up this matter in the Health Ministers' Conference also. So, what we need to do is that through diplomatic and political channels, the Indian Government should take up this matter with the UK Government so that not only they serve the National Health Scheme of UK but it will also help our Indian graduates to go abroad and get post-graduation. Later on, they can come back and serve our nation.